## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION RAJYA SABHA UNSTARRED QUESTION No. 362 ANSWERED ON 23.07.2025

## **Irregularities in BHU**

362. Shri Javed Ali Khan:

Shri Ramji Lal Suman:

Will the Minister of EDUCATION be pleased to state:

- (a) whether a fact finding committee had been constituted by Banaras Hindu University (BHU) vide notification dated 27.01.2024 in response to Department of Higher Education's communication dated 09.01.2024 to inquire into various irregularities in the University;
- (b) if so, the details thereof;
- (c) the reasons why fact finding committee has not submitted its report and no action is being taken over glaring irregularities in the University and the date by which it will be submitted;
- (d) whether Government would inquire into it and fix responsibility in this regard;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (f) The Fact Finding Committee constituted by the Vice-Chancellor, Banaras Hindu University (BHU) in pursuance to the Ministry of Education's letter dated 09.01.2024 communicating the directions of the Central Vigilance Commission (CVC) to inquire into various irregularities in the University, has submitted its report to BHU on 14.03.2024 and a detailed report has been sent by BHU to CVC on 05.06.2025. As BHU is an autonomous organisation governed by the Banaras Hindu University Act, 1915 as amended from time to time, and statutes/ ordinances/ rules and regulations framed thereunder, it has its own well-defined organizational set up to deal with the complaints of irregularities.

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